

**Central Administrative Tribunal  
Principal Bench**

**OA No.2207/2019**

New Delhi, this the 31<sup>st</sup> day of July, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Ms. Aradhana Johri, Member (A)**

Ms. Anjali Pandey,  
(Group 'A') Age 53 years,  
W/o Mr. Nikhil Pandey,  
Presently Working as Joint Secretary,  
Cabinet Secretariat,  
R/o A-4/1, Ms. Flats, R.K. Puram,  
Sector 13, New Delhi-110066.

...Applicant

(By Advocate : Shri Devesh Singh )

Versus

Union of India  
Through Secretary (R),  
Cabinet Secretariat,  
Rashtrapati Bhawan,  
New Delhi-110 004.

...Respondent

(By Advocate : Shri Rajeev Kumar )

**ORDER (ORAL)**

**Justice L. Narasimha Reddy, Chairman :-**

This OA is filed by the applicant, feeling aggrieved by the denial of promotion to her to the level of Additional Secretary. During the course of arguments, a question was put as to whether any junior to the applicant was promoted to that post. It is stated that an officer junior to the applicant in the cadre of Joint Secretary was promoted as Additional Secretary. However, neither any

statement is made to that effect, nor particulars are furnished in the OA. When the same is pointed out, the learned counsel for applicant sought permission to withdraw the OA, without prejudice to the rights of the applicant to file a fresh one, furnishing all the relevant particulars. Permission is accorded.

2. Accordingly, OA is dismissed as withdrawn, leaving it open to the applicant to file a fresh one, with necessary particulars.

There shall be no order as to costs.

(Aradhana Johi)  
Member (A)

(Justice L. Narasimha Reddy)  
Chairman

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